

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

No. Of Adjournment : 6

COURT NO. : 1

25.04.2019

O.A./260/978/2014

DHIRENDRANATH SAMANTARAY

-V/S-

NATIONAL ALUMINIUM COMPANY LIMITED, M/O
MINES

ITEM NO:64

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. D. K. Pattnaik on behalf of Mr. M. K. Mishra

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant.</p> <p>Heard Mr. M. K. Mishra, Ld. Sr. Counsel assisted by Mr. D. K. Pattnaik, Ld. Counsel for the respondents.</p> <p>No one was present on behalf of the applicant on previous date i.e. on 29.03.2019.</p> <p>Therefore, the OA is dismissed in default for non-prosecution on the part of the applicant.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>